

members residing with him and dependent on him for their livelihood. Hence, the minor children of the shifted families are not entitled for financial rehabilitation packages in their individual capacity.

Mortal remains of Indian dying abroad

435. DR. R. LAKSHMANAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the number of Indians dying abroad has increased over the years;
- (b) if so, the details of Indians who died abroad, country-wise during the last three years;
- (c) whether relatives of Indians, dying abroad, find it difficult to claim and receive dead body in India, if so, the details thereof; and
- (d) whether Government proposes to formulate a Standard Operating Procedure (SOP) to claim and receive bodies of Indians dying abroad, so that mortal remains are transferred to the native place of deceased in a short span of time, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) and (b) Country-wise details of the number of Indians who died while abroad during the last three years are given in Statement (*See below*).

(c) and (d) For the purpose of bringing back the mortal remains of an Indian national, registration of death at the concerned Indian Mission/Post is necessary, for which normally the following documents are required:

- Medical report/death certificate issued from a hospital;
- Copy of detailed police report (with English translation, if report is in some other language), in case of accidental or unnatural death;
- Consent letter from next of kin of the deceased for local cremation/burial/transportation of mortal remains, duly attested by a notary;
- Copy of passport and visa pages;

In addition to the above, other documents such as clearance and arrangements for embalming of mortal remains, clearance from local immigration/customs department, etc. are required. These procedures may differ from country to country.

While there is no undue delay in cases of natural deaths, the time taken in transporting the mortal remains to India is longer in the case of unnatural deaths,

because of local procedures involved in those countries for investigating the cause of death.

Our Missions/Posts remain in constant touch with the concerned foreign Governments to expedite procedures for the repatriation of mortal remains to India. The issue is also taken up at bilateral dialogues, including at high levels.

Statement

Country-wise details of the number of Indian who died abroad during the last three years.

Sl. No.	Name of Country	The details of the number of mortal remains of Indian dying abroad during the last three years		
		2013	2014	2015
1	2	3	4	5
1.	Afghanistan	7	11	6
2.	Algeria	2	3	4
3.	Angola	5	9	1
4.	Argentina	1	1	2
5.	Armenia	3	2	0
6.	Australia	62	70	47
7.	Austria	13	7	21
8.	Azerbaijan	0	0	0
9.	Bahrain	163	175	223
10.	Bangladesh	8	12	9
11.	Belarus	1	0	0
12.	Belgium	6	10	4
13.	Bhutan	32	26	32
14.	Botswana	0	1	1
15.	Brazil	4	3	2
16.	Brunei Darussalem	12	8	14
17.	Bulgaria	0	0	0
18.	Cambodia	2	4	3
19.	Canada	70	109	96
20.	Chile	7	5	7

1	2	3	4	5
21.	China	39	45	46
22.	Colombia	1	0	1
23.	Congo (D. Rep.)	10	9	14
24.	Cote d'Ivoire	6	8	9
25.	Croatia	0	0	1
26.	Czech Republic	0	2	0
27.	Denmark	11	2	8
28.	Egypt	4	7	9
29.	Ethiopia	6	10	12
30.	Fiji	2	2	0
31.	Finland	0	1	1
32.	France	14	22	15
33.	Germany	42	60	68
34.	Ghana	9	17	13
35.	Greece	16	25	18
36.	Guatemala	2	0	0
37.	Guyana	4	5	2
38.	Hungary	0	0	0
39.	Iceland	0	0	1
40.	Indonesia	4	3	5
41.	Iran	5	6	12
42.	Iraq	15	16	11
43.	Ireland	2	2	2
44.	Israel	9	4	9
45.	Italy	156	130	173
46.	Jamaica	1	0	3
47.	Japan	6	9	8
48.	Jordan	12	12	14
49.	Kenya	1	4	1
50.	Korea (Rep.)	2	5	2
51.	Kuwait	533	559	611

1	2	3	4	5
52.	Kyrgyzstan	1	1	0
53.	Laos	1	1	1
54.	Lebanon	23	17	21
55.	Libya	14	10	5
56.	Malawi	5	4	7
57.	Malaysia	268	309	326
58.	Mali	0	0	1
59.	Mauritius	5	5	8
60.	Mexico	3	4	3
61.	Mongolia	0	0	1
62.	Mozambique	3	4	6
63.	Myanmar	2	2	4
64.	Namibia	3	1	2
65.	Nepal	25	52	90
66.	Netherlands	4	6	4
67.	New Zealand	24	18	26
68.	Nigeria	15	31	24
69.	Norway	3	4	5
70.	Oman	555	519	520
71.	Palestine	0	0	0
72.	Pakistan	6	6	7
73.	Panama	8	8	10
74.	Papua New Guinea	0	1	1
75.	Peru	2	1	1
76.	Philippines	33	48	43
77.	Poland	3	1	1
78.	Portugal	8	4	5
79.	Qatar	241	279	279
80.	Romania	0	0	1
81.	Russian Federation	5	7	7

1	2	3	4	5
82.	Saudi Arabia	2394	2427	2690
83.	Senegal	2	3	4
84.	Singapore	137	150	136
85.	South Africa	17	37	28
86.	Spain	26	20	31
87.	Sri Lanka	15	18	33
88.	Suriname	0	1	0
89.	Sudan	11	6	7
90.	Sweden	1	0	0
91.	Switzerland	11	16	18
92.	Syria	1	0	0
93.	Tajikistan	0	1	1
94.	Tanzania	3	11	22
95.	Thailand	56	65	70
96.	Trinidad and Tobago	1	2	2
97.	Tunisia	0	1	0
98.	Turkey	4	1	4
99.	Turkmenistan	0	0	1
100.	Uganda	31	31	35
101.	Ukraine	1	0	1
102.	United Arab Emirates	1385	1435	1540
103.	United Kingdom	92	93	86
104.	United States of America	190	258	269
105.	Uzbekistan	0	1	4
106.	Venezuela	1	1	0
107.	Vietnam	4	3	5
108.	Yemen	3	12	8
109.	Zambia	7	2	13
110.	Zimbabwe	0	0	6
TOTAL		6963	7359	7964